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Item No.2

MA No.1479/2005

MA No.2047/2007

OA No.2915/2003

9.05.2008

Present : Sh. R. K. Shukla counsel for applicant.  
Sh. S. M. Arif counsel for respondents.

With liberty to the applicant to assail the order passed by the respondents

in compliance of our direction, MA No. 2047/2007 stands disposed of.

*My dear*  
(Dr. R. C. Panda)

Member (A)

*W*  
(Shanker Raju)  
Member (J)